

**Court No. - 66**

**Case :- APPLICATION U/S 482 No. - 25838 of 2022**

**Applicant :- Abbas Ansari And Another**

**Opposite Party :- State Of U.P.And 2 Others**

**Counsel for Applicant :- Upendra Upadhyay**

**Counsel for Opposite Party :- G.A.**

**Hon'ble Samit Gopal,J.**

Sri Upendra Upadhyay, learned counsel for the applicants and Sri Ratnendu Kumar Singh, learned counsel for the State are present.

Learned counsel for the State states that the applicant no.1 has a criminal history which has not been disclosed in the affidavit and the averment in para 9 of the affidavit is vague. He prays for and is granted two weeks time to file counter affidavit. One week, thereafter to file rejoinder affidavit.

List on 14.10.2022.

**Order Date :- 15.9.2022**

**M. ARIF**

(Samit Gopal, J.)